

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

On attaining the age of superannuation Sh. Gulshan Kumar Malik, Administrative Officer (Judicial), posted in East District, Karkardooma Courts, Delhi, shall retire from Government Service w.e.f. 28.02.2025 (A/N).

(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

No. 20044-20114 /Estt.-1/PF/2025

Dated, Delhi the 25 FEB 2025

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ East District, Karkardooma Courts, Delhi/New Delhi, with the direction to Inform the Housing Department in case the officer is in possession of Government accommodation.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts/ East District, Karkardooma Courts, Delhi/New Delhi.
5. The A.O (Judicial)/Branch Incharge, Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial)/Branch Incharge, Computer Branch, General Branch & Library Branch, Central District, T:H.C, Delhi.
7. The A.O.(Judicial)/Branch Incharge, Establishment Seat/Posting & Transfer Seat/Seniority & Promotion Seat/Leave Seat/Layers Seat/Service Book/Recruitment & Promotion Cell/ACR Cell/Pay Bill Seat/Pension Cell, Central District, Tis Hazari Courts, Delhi.
8. The A.O.(Judicial)/Branch Incharge, Posting & Transfer Seat/Leave Seat/Service Book/Pay Bill Seat /Pension Cell/Vigilance Branch/General Branch/Computer Branch/Library Branch, East District, Karkardooma Courts, Delhi/New Delhi.
9. The Web-Site Committee, THC, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. President/General Secretary, District & Sessions Courts Employees Welfare Association, Delhi, Room No. 28A, Tis Hazari Courts, Delhi.
13. Sh. Gulshan Kumar Malik, A.O.(J), posted in the East District, Karkardooma Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi